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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

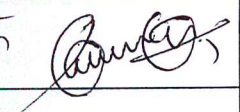
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.11.2019 AT 10.30 AM

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|----------------------------------|--------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) No.577/9/HDB/2019 |
| NAME OF THE COMPANY | Vilin Bio Med Ltd |
| NAME OF THE PETITIONER(S) | Sonex (Partnership Firm) |
| NAME OF THE RESPONDENT(S) | Vilin Bio Med Ltd |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|--|
| ABHISHEK DARAIK | PLS | 8977011791 |  |
| | | | |

Counsel for Respondent(s):


| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|--------------------------------------|---|
| Naveen Vasireddy | Advocate | advocatenv@outlook.com 9059111000 |  |
| | | | |

ORDER

There is no representation for the operational creditor. Shri Naveen Vasireddy, advocate is present. He undertakes to file Vakalat for the corporate debtor. Time is granted for filing Vakalat and reply/ counter, if any. List the matter on 09.12.2019.


Member (T)

Karim


Member (J)